NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

17. M.A. 2859/2019

M.A. 972/2019

IN

C.P.(IB)-3065(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.09.2022**

NAME OF THE PARTIES: Galaxy Ceramic Studio

V/s

Passion for Lifestyles Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on **17.10.2022.**

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
H. V. SUBBA RAO
Member (Judicial)

--Rajeev--